

**Minutes of the meeting of the Commission held on
15.04.2008**

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Prof. M. M. Ansari, Information Commissioner
- C. Dr. O.P. Kejariwal, Information Commissioner
- D. Smt. Padma Balasubramanian, Information Commissioner
- E. Secretary, JS (S), JS (TK), DS (PP), DS (P&B), US (GS), US (DCS), US (MCS), US (PSS), Prof. Nigam, Legal Advisor assisted the Commission

Note circulated by IC (T)

1. Commission discussed the note circulated by IC (T). JS (Law) informed the Commission that an expert legal opinion in this matter is being sought.

{Proposed action: JS (Law)}

2. Commission desired that they be apprised of the progress of the building of the Commission's office regularly.

{Proposed action: JS (TK)}

3. The Commission decided that security personnel in the Commission's offices will be uniformed. Commission directed further that the services of uniformed security personnel be hired from the Security short listed by government

{Proposed action: JS (TK)}

Agenda item 1: Appointment/extension of the Consultants in the Commission in view of a circular of DoPT.

4. Various aspects of the government circular in respect of appointment/extension of the Consultants in the Commission have been discussed. Commission directed that the Secretary, CIC was asked to ensure compliance with govt. instructions keeping in mind the work of the Commission.

{Proposed action: Secy.}

5. In respect of filling of the sanctioned posts in the Commission, it is necessary that RR for all the cadres are prepared and placed before the Commission in its meeting scheduled for 27th of May 2008.

{Proposed action: JS (TK)}

Agenda item 2: Press release in respect of "Ministries/Departments to share best practices".

6. Commission discussed the Best Practices and feed back mechanism. Secretary apprised the Commission that with this the direction in the minutes of the meeting dated 12.02.2008 stands compiled.

Agenda Item 3: Suggestions by one Shri Rakesh Ranjan Tiwari of Patna, Bihar.

7. Commission discussed the suggestions provided by Shri Rakesh Ranjan Tiwari of Patna, Bihar.

8. Commission expressed its satisfaction that as on 15.04.2008 all the decisions pronounced by the Commission stands uploaded.

9. The Chief Information Commissioner informed the Commission that ASSOCHAM has expressed their willingness to be associated with the Commission on the issues of mutual interest.

The Secretary further apprised the Commission that he has asked JS (Law) to prepare Bye laws for creating a corpus on RTI. Once Byelaws are formulated we may go to the Planning Commission for such a corpus. The Commission may then interact with the Corporate Sector.